NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/136/2016

NAME OF THE PETITIONER(S)

: Serum Institute of India Limited & 5 Others

NAME OF THE RESPONDENT(S)

: M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others

UNDER SECTION

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

Tk Bhadal Pliya. N Shwetha. V

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ORDER

Cansel for

Counsel for petitioner called but absent. No representation. Ms Swetha Vasudevan, counsel for R1 to R7 present. Counsel for R8 & R9 absent. No representation. Counsel for petitioner is directed to send private notice to R8 and file proof of sending notice by way of an affidavit. Counsel for R1 to R7 undertakes to inform the counsel for petitioner regarding the next date of hearing. Put up on 16.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarie) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)